## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

58

C.S.P No. 912/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES:

High Street Accounting Services Pvt. Ltd.

230 10 232

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

O mls khushboo Advocat

Shah kujani Ban

ilb Applicant

MDP &

parmers.

## <u>ORDER</u>

CSP No. 870/230-232/NCLT/MB/MAH/2017 CSP No. 912/230-232/NCLT/MB/MAH/2017

Counsel for the Petitioner is present.

At request of the Petitioner's Counsel, list this matter on 01.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)